



The Gauhati High Court, At Guwahati

[HIGH COURT OF ASSAM: NAGALAND: MIZORAM & ARUNACHAL PRADESH]

NOTICE

IT IS FOR INFORMATION TO ALL CONCERNED THAT ON **15-09-2020 (TUESDAY)**:-

THE BELOW MENTIONED CASES LISTED ON **15-09-2020** ARE RE-POSTED AS FOLLOWS TO BE TAKEN UP VIA REMOTE VIDEO CONFERENCING:

NAME OF THE HON'BLE JUDGE	ITEM NO. & HON'BLE COURT	DATE
HON'BLE MR. JUSTICE N.K. SINGH	1. ITEM NO. 2 TO 52 OF HON'BLE MR. JUSTICE N.K. SINGH.	15-09-2020
HON'BLE MR. JUSTICE M.R. PATHAK	1. ITEM NO. 2 AND 3 TO 15 OF HON'BLE MR. JUSTICE M.R. PATHAK.	15-09-2020
HON'BLE MR. JUSTICE M.BHUYAN AND HON'BLE MR. JUSTICE H.K. SARMA	1. ITEM NO. 3 HON'BLE MR. JUSTICE M.BHUYAN AND HON'BLE MR. JUSTICE H.K. SARMA.	15-09-2020
HON'BLE MR. JUSTICE A.M. BUJORBARUA	1. ITEM NOS. 2, 3, 4, 12, 13,18, 19 AND 20 OF HON'BLE MR. JUSTICE A.M. BUJORBARUA.	15-09-2020
HON'BLE MR. JUSTICE K.R. SURANA	1. ITEM NO. 8, 11 AND 13 OF HON'BLE MR.JUSTICE K.R. SURANA.	15-09-2020
HON'BLE MR. JUSTICE P.K. DEKA	1. ITEM NO. 1 OF HON'BLE MR.JUSTICE P.K. DEKA.	16-09-2020
HON'BLE MR. JUSTICE S.SAIKIA	1. ITEM NOS. 6, 7, 19 AND 20 OF HON'BLE MR.JUSTICE S.SAIKIA. 2. ITEM NO. 18 OF HON'BLE MR.JUSTICE S.SAIKIA.	15-09-2020 16-09-2020

BY ORDER

Dated, Guwahati the 14th September, 2020.